

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 306 OF 2016

Dated: 5th December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Haryana Power Generation Corporation Ltd.

.... Appellant(s)

Vs.

Haryana Electricity Regulatory Commission

.... Respondent(s)

**Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri**

ORDER

Admit. Issue notice to the Respondents returnable on 19.01.2017.
Dasti, in addition, is permitted.

List the matter on **19.01.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vt